

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 31 OF 2018**

**Dated: 1st October, 2019**

**Present:** Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
  
Hon'ble Mr. Ravindra Kumar Verma, Technical  
Member(electricity)

**In the matter of:**

**M/s. Green Energy Association** .... **Appellant(s)**  
  
**Versus**  
**Karnataka Electricity Regulatory Commission** .... **Respondent(s)**

Counsel for the Appellant(s) : Surabhi Pandey  
Counsel for the Respondent(s) : Balaji Srinivasan  
Anini Debbarman for R2  
Ragima R. for R3

**ORDER**

List the matter on **22.10.2019.**

**Ravindra Kumar Verma  
Technical Member(electricity)**

**Justice Manjula Chellur  
Chairperson**

MK